NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/526/2017

NAME OF THE PETITIONER(S)

: SHAPRE INFOTECH INDIA LTD

UNDER SECTION

: 272

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of the petitioner. As seen in the orders dated 1.9.2017 and 5.10.2017, petitioner was absent on both the occasions and there was no representation. It appears that the petitioner is not evincing any interest to proceed with the matter. Several opportunities were provided to the petitioner for making submissions. In the circumstances, the petition is dismissed in default.

K Anantha Padmanabha Swamy Member (Judicial)

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